

(b) The Seed Policy of the Government provides incentives to the seed industry for the production of high yielding varieties of seeds, indigenously.

[English]

#### Shramik Vidyapeeth

3078. SHRI SATYAGOPAL MISRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal under the consideration of the Government to set up a Shramik Vidyapeeth at Haldia or Midnapore, West Bengal; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) It will be possible to consider proposal for setting up additional Shramik Vidyapeeths during the VIIth five year plan period after the formal approval for the continuance of the scheme for SVPs is taken.

#### Conference of Commission on Women & Delhi Police Crime Cell

3079. SHRI SANT RAM SINGLA

SHRI SHRAVAN KUMAR PATEL }.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the National Commission for Women and Delhi Police Crimes (Women) Cell held a day-long conference on July 4, 1993 to review the functioning of the Commission and the cell and to evolve ways to improve it;

(b) if so, the out-come thereof; and

(c) the steps taken and being taken in furtherance of these objectives?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVARAJESWARI) : (a) Yes, Sir.

(b) and (c) Discussions were held inter-alia on the following subjects :—

(i) The working of Delhi Women's Cells and their mandate;

(ii) Legal Limitations: Procedural and other constraints in the working of Women's Cells;

(iii) The Women's Cells and their potential, both as a police and adjudicating body-scope for expansion of jurisdictions;

(iv) Public expectations—common/specific complaints against women's cells.

The recommendations of the Commission have not been received by the Government.

[Translation]

#### Allocation of F. P. S. and Kerosene Oil Depots

3080. SHRI GOVINDA CHANDRA MUNDA : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the number of complaints received by the Lt. Governor of Delhi, the Chief Secretary and Commissioner of Food and Supplies against Food and Supplies Officers, Assistant Commissioners, Deputy Commissioners and Inspectors in respect of allocation of Fair Price Shops and Kerosene Oil Depots;

(b) the total number of complaints received every year against the said officers; and

(c) the details of action taken against those found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : (a) to (c) The Government of the National Capital Territory of Delhi has reported that during the year 1992-93, 11 complaints were received against officers/officials of the Food & Civil Supplies regarding allotment, 3 complaints were filed after investigation. Other cases are presently under various stages of investigation. Action would be taken based on the outcome of the enquiry in all the pending cases.